

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No.27 of 2012 & I.A. No. 47/2012

Dated: 23rd July, 2012

**Present: Hon'ble Mr. Justice P.S. Datta, Judicial Member
Hon'ble Mr. V. J. Talwar, Technical Member**

In the matter of:

National Energy Trading & Services Ltd. Appellant (s)

Versus

**Madhya Pradesh Electricity Regulatory
Commission & Anr. Respondent(s)**

**Counsel for the Appellant(s) : Mr. Sitesh Mukerjee
Mr. Sakya Singhal Chaudhuri
Counsel for the Respondent(s) : Mr. Venkatesh, Mr. Hemant Sahai &
Ms. Ambika Garg for R-2.
Ms. Surbhi Sharma for R-1**

ORDER

On the prayer of the respondents hearing is adjourned to **24th July, 2012 at**

2.30 p.m.

**(V.J. Talwar)
Technical Member
Ss**

**(P.S. Datta)
Judicial Member**